Annexure-7 Name of the corporate debtor: POWER CAR INDIA PRIVATE LIMITED Date of commencement of liquidation:27.07.2023 List of stakeholders as on: .04.07.2024

_	(Amount in V)																
S	l.	Name of stakeholde	Category of	Identificatio n	Details	of claim	Details of claim admitted						Amount of	Amoun	Amoun	Amount of	Remarks
N	lo	r	stakeholder s	No.	receive	d							contingen t	t of any	t of	claim under	, if any
.			(preference		Date	Amoun	Amount	Natur	Amount	Whether	Amount	% share	claim	mutual	claim	verificatio n	
			shareholder s / equity		of	t	of claim	e of	covered by	lien /	covered	in total		dues,	rejecte		
			shareholder s / partners		receip	claimed	admitte	claim	lien or	attachmen t	by	amount of		that	d		
			/ others)		t		d		attachmen t	removed?	guarante	claims		may be			
			,						pending	(Yes/No)	e	admitted		set off			
									disposal								
		NIL															

List of other stakeholders, if any (other than financial creditors and operational creditors) NIL

(Amount in ₹)